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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP 157/2006
OA 3050/2004**

New Delhi, this the 15th day of May 2006

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

M.L. Kohli,
S/o Shri M.R. Kohli
R/o D-44, Prashant Vihar,
New Delhi – 110 085.
AND OTHERS

.... Applicants.

(By Advocate Shri B.S. Mathur)

VERSUS

1. Shri A.K. Saxena
Joint Secretary
Subordinate Statistical Services
Ministry of Statistics and Programme Implementation
Sardar Patel Bhawan,
New Delhi – 110 001.

2. Dr. Vidyadhar
Director
Subordinate Statistical Services
Ministry of Statistics and Programme Implementation
Sardar Patel Bhawan,
New Delhi – 110 001.

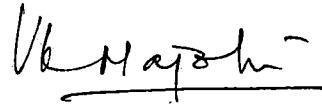
...Alleged Contemnors /
Respondents.

ORDER (ORAL)

By Hon'ble Mr. V.K. Majotra, Vice-Chairman (A):-

Learned counsel for applicants seeks and is allowed to withdraw present
CP with liberty to re-file it with better particulars.


(Mukesh Kumar Gupta)
Member (J)


(V.K. Majotra)
Vice-Chairman (A)

/CC/